

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.4343
TO BE ANSWERED ON 13TH DECEMBER, 2019**

EMPLOYMENT TO PHYSIOTHERAPISTS

**4343. SHRI KULDEEP RAI SHARMA:
SHRI SHRINIWAS PATIL:
DR. SUBHASH RAMRAO BHAMRE:
SHRIMATI SUPRIYA SULE:
SHRI SUNIL DATTATRAY TATKARE:
DR. AMOL RAMSING KOLHE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government recognizes physiotherapy as an important healthcare profession to improve quality of life of people and if so, the details thereof;
- (b) the details of controlling authority for physiotherapy course, curriculum and practice in the country;
- (c) the number of colleges/universities, both Government and autonomous/private offering Bachelor/Master/Ph.D degrees in physiotherapy in the country along with the number of physiotherapy degrees awarded till date in above categories;
- (d) the number of physiotherapists employed in the Ministry of Youth Affairs and Sports and its other allied offices and autonomous organizations at present;
- (e) whether adequate avenues of employment are available for physiotherapists in the public sector in the country and if so, the details thereof and if not, the steps being taken by the Government in this regard; and
- (f) whether the number of physiotherapists is commensurate with the WHO criteria in the country and if so, the details thereof along with the existing ratio between patients and physiotherapists?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): Recognizing the importance of healthcare professions, the Ministry of Health and Family Welfare has standardized curricula for eight (8) major Allied and Healthcare professions, including Physiotherapy, for maintaining uniformity in quality of education.
- (b): There is no Central statutory body for regulation of a large number of Allied and Healthcare Professions including Physiotherapy. However, a few States like Delhi, Maharashtra, Madhya Pradesh, Himachal Pradesh etc. have statutory mechanisms regulating

allied and healthcare professions (Physiotherapy and Occupational Therapy Councils/ Paramedical Councils).

(c): As per All India Survey on Higher Education (AISHE) Portal 2018-19, there are 65 Universities and 224 Colleges offering programmes of Bachelor/ Master/ Ph.D degrees in physiotherapy in the country. The year-wise Out-turn/ Pass out at Graduate/ Post Graduate/ Ph.D programmes in Physiotherapy are detailed below:-

Year	Graduate	Post Graduate	Ph.D
2011-12	6538	1649	-
2012-13	7418	1759	11
2013-14	5960	1628	3
2014-15	5150	1914	13
2015-16	6213	1592	10
2016-17	5962	1427	12
2017-18	6860	1623	11
2018-19	8109	1818	26

Source : AISHE Report-2018-19

(d): the details of Physiotherapists appointed in autonomous bodies of Ministry of Youth Affairs and Sports (MYAS) are as under:

Sports Authority of India

- I. Regular Appointment - 06
- II. Contractual Appointment - 04
- III. Under National Sports Federation Scheme - 05

Lakshmibai National Institute of Physical Education

- Contractual Appointment - 02

(e) & (f): Physiotherapy positions are released by Government/ Autonomous Institutions based on their requirement and as per their extant rules and regulations. However, in the absence of any Central regulatory body, no such data/information is available.

